

Payment of advances of any type to the contractors/supplies under any works falling within this scheme is prohibited. Engagement of contractors/sponsors is also prohibited, wherever relevant guidelines do not permit the use of contractors/sponsors.

A sum of Rs. 5 lakhs per Member of Parliament has been released to the States during 1993-94 to enable the scheme to commence immediately.

For effective monitoring of the implementation of the programme district collector will inspect at least 10% of the works and other officers of district, sub-division and block levels will also inspect works as specified in the guidelines. State Planning Department will be the nodal department and coordinate the implementation & monitoring of MPs Local Area Development Scheme at the State Level. Similarly, Ministry of Rural Development will be the nodal agency at the central level.

#### **Hostel Accommodation to Male Govt. Employees**

1117. SHRI K. RAMAMURTHEE  
TINDIVANAM:  
DR. SAKSHIJI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to construct hostels to provide accommodation to single male Government employees working in Delhi particularly in lower levels in view of the problems faced by them;

(b) if so, whether the Government propose to allocate funds for this purpose in 1994-95; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) Does not arise in view of (a).

(c) The emphasis has so far been to construct regular houses in the lower levels rather than Hostel accommodation as the cost is almost the same.

#### **Deep Seismic Sounding System**

1118. SHRI RAMASHRAY PRASAD SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether there is any use of deep Seismic Sounding System in the work of Department of Ocean Development;

(b) if so, the details thereof;

(c) the number of experts working on this system in the Department of Ocean Development; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT. (SHRI EDUARDO FALEIRO): (a) to (d). Sir, the Deep Seismic Sounding System has been mainly used in our country for mapping the deep subsurface geologic structure on land.